

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1664/2002

New Delhi this the 1st day of July, 2002

Hon'ble Dr.A. Vedavalli, Member (J)

Shri Kapil Kumar Beri,
S/o Shri K.L.Bedi,
R/o BA/88-B, Janak Puri,
New Delhi.

Applicant

(By Advocate: Shri U. Srivastava)

Versus

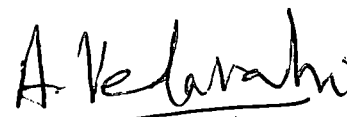
1. The Secretary,
Ministry of Defence,
South Block, New Delhi.
2. The Chief Engineer
Hq. West Command, Engrs. Branch,
Chandimandir.
3. The Chief Engineer,
Delhi Zone, Delhi Cantt.
New Delhi.
4. The Garrison Engineer (South),
Delhi Cantt,
New Delhi.

Respondents

ORDER (Oral)

Hon'ble Dr. A. Vedavalli, Member (J)

When the matter came up for admission today, learned counsel for the applicant submitted that due to certain clerical errors, some pages in the OA need replacement. He seeks permission to withdraw the said OA. Permission granted. OA is dismissed as withdrawn with liberty to file fresh OA, if so advised, in accordance with law.



(Dr.A. Vedavalli)
Member (J)

Mittal